GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:4887 ANSWERED ON:20.12.2002 WELFARE OF ORPHANS BALIRAM

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of non-governmental organizations working for the welfare of orphans, State-wise;
- (b) the details of financial assistance provided to each of these NGOs during the last three years;
- (c) whether some of these NGOs have misappropriated this financial assistance;
- (d) if so, the details of such NGOs; and
- (e) the action taken against these NGOs?

Answer

MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIS. B. MOOKHERJEE)

- (a) & (b) The State-wise details of non-governmental organizations working for the welfare of orphans and receiving grant-in-aid from the Ministry under the Scheme of Assistance to Voluntary Organizations for Home (Sishu Grehs) for infants for promoting in-country adoption as well as the details of financial assistance provided to each of these NGOs during the last three years are given in the statement at Annexudre-I.
- (c) to (e) Yes, Sir. The details of such NGOs who have misappropriated the financial assistance provided by this Ministry and the action taken against these NGOs are given in the statement at Annexure-II.

ANNEXURE-I

Statement referred to in reply to parts (a) and (b) of Lok Sabha Unstarred Question No. 4887 for 20.12.2002 raised by Dr. Baliram, regarding `Welfare of Orphans`.

State-wise details of NGOs working for welfare of orphans and receving grant under Sishu Greh Scheme as well as details of financial assistance received by them during the last three years.

(in Rupees)

S.No. Name of the Organisation Financial Years

1999-2000 2000-2001 2001-2002

ANDHRA PRADESH

- 1 Indian Council of Social Walfare, Hyderabad 740,400.00 550,800.00 -
- 2 Priyadarshini Service Organisation, Visakhapatnam 975,300.00 -
- 3 Social Action for Social Development, Mahabub Nagar 432,900.00 321,450.00 -

Sub Total 2,148,600.00 872,250.00 0.00

1 Oju Welfare Association, Ita Nagar 600,000.00 583,200.00 533,700.00 Sub Total 600,000.00 583,200.00 533,700.00

ASSAM

1 Sreemanta Sankar Mission, Nagaon - - 172,125.00 2 Helal Sangha Community Centre, Karimganj - 151,686.00

Sub Total 0.00 0.00 323,811.00

DELHI

1 Welfare Home for Children, Sarita Vihar 600,000.00 -2 Sewa Bharti, Jhandewalan 464,400.00 177,314.00 466,650.00

Sub Total 1,064,400.00 177,314.00 466,650.00

GUJARAT

1 Shri Kathiawar Nirashrit Balashram, Rajkot 353,700.00 - -

353,700.00 - -Sub Total

HARYANA

1 Haryana State Council for Child Welfare, Chandigarh 447,030.00 347,276.00 223,650.00 2 SOS Children`s Villages Association, Panchkula - -

Sub Total 447,030.00 347,276.00 578,102.00

HIMACHAL PRADESH

1 H.P. State Council for Child Welfare, Shimla - 78,763.00 191,803.00

Sub Total 0.00 78,763.00 191,803.00

KARNATAKA

1 Jayanthi Gram Women & Children Welfare 496,800.00 496,800.00 252,000.00 Association, Bizapur

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1 Dinasevanasabha, Pattuvam, Kannur 464,400.00 449,072.00 232,200.00
2 Kerala State Council for Child Welfare 234,000.00 - 278,290.00
 Thycaud, Thiruvananthapuram
3 Holy Angel's Foundling Home, Thrissur
                                                          161,325.00
4 Ananda Bhavan (Foundling Home), Palakkad
                                                                 198,598.00
 Sub Total
             698,400.00 449,072.00 870,413.00
MADHYA PRADESH
1 Shri Banke Bihari Kunj Bahuuddeshiya 600,000.00 600,000.00 518,850.00
Mahila Kalyan Samiti, Bhind
              600,000.00 600,000.00 518,850.00
 Sub Total
MAHARASHTRA
                                          766,800.00 600,000.00 707,100.00
1 Adharashram, Nashik
2 Bal Vikas Mahila Mandal, Latur
                                           600,000.00 594,000.00 512,100.00
712,800.00 243,600.00 -
3 People's Education Society, Buldana
4 Dnyan Gangotri Education Society, Latur
                                                    600,000.00 594,000.00 516,150.00
                                                                        933,300.00
5 Pankaj Bahuddeshiya Shikshan Sanstha, Bhandara
6 District Probation and After Care Assocation
                                                   138,186.00 -
                                                                      496,800.00
Kolhapur
                                                            1,166,400.00 453,533.00
7 Vatsalya Trust, Mumbai - 1,166,400.00 453,533.00 8 Sandhi Niketan Shikshan Sanstha, Nanded 745,200.00 494,100.00 493,900.00
7 Vatsalya Trust, Mumbai
9 Patel Bahuudheshya Shikshan Sansthan, Nagpur 248,400.00 248,400.00 -
10 Smt. Narsabai Mahila Mandal, Nanded
                                                             1,020,600.00 452,700.00
11 Priyadarshini Shikshan Prasarak Mandal, Chandrapur 606,750.00 410,400.00 -
12 District Probation & After Care Association 498,809.00 496,800.00 513,337.00
Ahmed Nagar
13 Jyotiba Phule Seva Trust, Nanded
                                              496,800.00 518,400.00 526,950.00
                                              - 1,004,400.00 497,250.00
297,900.00 - -
14 Shri Ganesh Shikshan Prasarak Mandal, Latur
15 Unatisheel Mahila Mandal, Nanded
                                                 - 172,125.00
16 Jaishree Sushikshit Berojgar Mahila Mandal -
Nagpur
17 Rohini Kalyankari Mahila Mandal, Bhandara
                                                               329,719.00
                                                         237,600.00 -
18 Gramin Shaikshanik Va Sanskrutik Vikas Mandal
Garhchirali
19 SAKAR (Society for Adoption Knowledge,
                                                               69,398,00
Awareness & Resource), Auranagabad
 Sub Total
                                    5,711,645.00 7,628,700.00 6,674,362.00
MANIPUR
1 Social Reformation & Development Organisation 49,500.00 356,400.00 479,700.00
Leikai, Imphal (East)
2 Community Development Programme Centre
                                                    49,500.00 99,900.00 479,700.00
Thoubal
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- - 172,125.00

172,125.00

Centre (IWCDC), Imphal

3 Tear Fund India Committee On Relief and

Rehabilitation Service, Churachandpur
4 Integrated Women and Children Development

1 International Poor Children, Aizawl 49,500.00 496,800.00 525,600.00

Sub Total 49,500.00 496,800.00 525,600.00

ORISSA

1 Subhadra Mehtab Seva Sadan, Khurda - 1,171,800.00 241,200.0
2 Basundhara, Basundhara Nagar - 1,150,800.00 - 3 Nilachal Seva Pratisthan, Puri 600,000.00 - -- 1,171,800.00 241,200.00

4 Banabasi Seva Samiti, Kandhamal (Phulbani) 248,400.00 761,400.00 512,100.00

745,200.00 -

6 Lutheran Mahila Samity, Kendrapara 243,000.00 496,800.00 504,000.00

7 Community Legal Action and Research Centre 243,000.00 -Dhenkanal

8 Maharshi Dayananda Service Mission 49,500.00 496,800.00 229,050.00

Dhenkanal

418,725.00 9 Anatha Parityakta Balashram, Nayagarh

Sub Total 2,129,100.00 4,077,600.00 1,905,075.00

RAJASTHAN

1 Shri Karni Nagar Vikas Samiti, Kota 248,400.00 891,000.00 547,200.00

2 Madhu Smriti Mahila and Bal Kalyan Utthan 243,000.00 496,800.00 493,200.00 Sansthan, Kota

Sub Total 491,400.00 1,387,800.00 1,040,400.00

TAMILNADU

248,400.00 - -1 Guild of Service (Central), Chennai

2 Madras Social Service Guild (MASOS GUILD) 220,050.00 - -

3 Malaysian Social Services, Chennai 248,400.00 583,200.00 291,600.00

Sub Total 716,850.00 583,200.00 291,600.00

TRIPIIRA

1 Tripura State Council for Child Welfare 599,400.00 583,200.00 266,850.00

Agartala

2 Tripura State Council for Child Welfare - - 69,038.00

Nutan Nagar, Agartala (west)

599,400.00 583,200.00 335,888.00 Sub Total

WEST BENGAL

1 Scottlane Poverty Eradication Centre, Kolkata - 2 Ramakrishna Vivekananda Mission, Barrackpore - - 3 Vivekananda Welfare and Development Society -169,425.00

161,325.00

69,488.00

Kolkata

GRAND TOTAL 16,205,825.00 18,818,275.00 16,042,717.00

Due to action taken against the NGO for irregularities
Due to action taken against the NGO for irregularities
Due to non-submission of In-country Adoption Licence

ANNEXURE-II

Statement referred to in reply to parts [c] to [e] of Lok Sabha Unstarred Question No. 4887 for 20.12.2002 raised by Dr. Baliram, regarding "Welfare of Orphans".

ACTION TAKEN AGAINST THE NGOs FOR IRREGULARITIES UNDER THE SHISHU GREH SCHEME

S.No. Name of the Organisation w.e.f. Action Taken

- 1. Indian Council of Social WelfareHyderabad 25/05/2001 Grant withdrawn
- 2. Priyadarsini Service OrganisationHyderabad 25/05/2001 Grant withdrawn
- 3. Social Action for Social Development, Mahabub Nagar 25/06/2001 Grant withdrawn
- 4. Vikas ParishadCuttack, 10/04/2001 Grant withdrawn
- 5. Community Legal Action Dhenkanal6. Malaysian Social ServicesChennai14/03/2002 Grant withdrawn03/04/2002 Grant withdrawn
- 7. Jayanthi Gram Women & Children Welfare 13/05/2002 Grant stopped; matter sub-judice Association Bizapur in Karnataka High Court
- 8 Priyadarshini Shikshan Prasarak Mandal, Chandrapur 01/09/2000 Grant withdrawn
- 9. Madras Social Service Guild, Chennai 18/06/1999 Grant withdrawn